



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 11th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5468/2022	PREMSHILA CHOUDHURY @ PREMSHILA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MS A DAS MR. F A HASSAN MS A BORAH MR. A K DAS	GA, ASSAM
2	WP(C)/7324/2022	MD. ARIF ANSARI AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM MR. A K GUPTA (R6) MR. R S MISHRA (R6) SC, REVENUE
3	WP(C)/8241/2022	NAREN NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA MR. H BURAGOHAIN MS D DEVI	GA, ASSAM SC, REVENUE
4	WP(C)/234/2023	BORGUL ANCHALIK BAGAN BAZAR, BORGUL Versus THE GOVT. OF ASSAM AND 19 ORS.	MR. D P CHALIHA MR A ALI	SC, P AND R.D. GA, ASSAM MR. B U LASKAR (R-14) MR R M DAS (r-1) P. NAIDING (r-1) SC, REVENUE
5	WP(C)/3207/2023	TIRUPATI FOODS Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. K GOGOI DY.S.G.I. SC, INDUSTRIES AND COMMERCE

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LEAVE NOTE OF ADVOCATES FOR 11/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
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19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024
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21)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
22)	MS S KEJRIWAL	12-06-2024	To	12-06-2024
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24)	MR M HALOI	10-06-2024	To	16-06-2024
25)	MR. A K PURKAYASTHA	11-06-2024	To	11-06-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6878/2018	ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MS S DAS (R-4) SC, SEC. EDU.
2	WP(C)/5196/2022	KARTICK SAIKIA AND 2 ORS. Versus THE STATE OF WEST BENGAL AND 2 ORS.	MR. T J MAHANTA MR. A BORUA	GA, ASSAM MR B DEB (R1) MR B S DEKA (R1)
3	WP(C)/6278/2023	RAM MOHAN HAZARIKA AND 5 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR P R SARMA MR D MEDHI P. NAIDING	MR. K N CHOUDHURY (R8, R9) MR. S S ROY (r-1) MISS. R R KAKATI (R8, R9) MS N MAHANTA (R8, R9) N GAUTAM (R8, R9) DY.S.G.I. MS SABINA AHMED (R8, R9) SC, I O C
4	WP(C)/485/2024	ABDUL MOTIN Versus THE STATE OF ASSAM AND 5 ORS	F K R AHMED MR. H THAKURIA	SC, ELEM. EDU
5	WP(C)/2136/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/1299/2015 IN MFA NO. _____ WITH I.A.(C). _____	NATIONAL INSURANCE CO. LTD. Versus BANIKANTA DAS and ANR	MR.R C PAUL MS.S ROY	
2	I.A.(Civil)/754/2020 in Arb.A./3055/2020	TATA MOTORS FINANCE LIMITED Versus SRI TANKESWAR DAS AND ANR	MR. S BAROOAH	MR. M K SARMA MR H DAS
	WITH Arb.A./3055/2020 (Filing Number)	TATA MOTORS FINANCE LIMITED Versus SRI TANKESWAR DAS AND ANR	MR. S BAROOAH	
3	I.A.(Civil)/2582/2022 in MFA/7278/2022	RANJAN RAI @ RAJEN RAI AND 2 ORS. Versus SUBADHRA SINGH AND 2 ORS.	MR B K JAIN MR. S BASUMATARY	MR. R C PAUL (r-2)
	WITH MFA/7278/2022 (Filing Number)	RANJAN RAI @ RAJEN RAI AND 2 ORS. Versus SUBADHRA SINGH AND 2 ORS. B	MR B K JAIN	
4	CRP(IO)/73/2023	MD. KARIM ALI Versus MD. SAMIR ALI AND 11 ORS.	MR. S NATH MS F AHMED MR. T ISLAM MS K DAS	
5	I.A.(Civil)/3523/2023 in MACApp./13174/2023	ABDUL MANIK BARBHUIYA @ MANIK UDDIN BARBHUIYA Versus NIZAM UDDIN AND 2 ORS.	MR. J LASKAR MR SOHAING	MR. K K BHATTA (r-3) MR. S ROY (R-1) MR. M H LASKAR (R-1) M. HOSSAIN (R-1)
	WITH MACApp./13174/2023 (Filing Number)	ABDUL MANIK BARBHUIYA @ MANIK UDDIN BARBHUIYA Versus NIZAM UDDIN AND 2 ORS. H	MR. J LASKAR	

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